

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. C.P. (IB)/463(MB)2024

**IN THE MATTER OF**

Rahul Nath ... Petitioner

VS

Art The Globe Tours Private Limited ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 08.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Gaurav Dalvi (VC)

For the Respondent: None present

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**ORDER**

**CP/463/2024** - Counsel for the petitioner prays for a short adjournment. In view of the request made, adjourned to **11.07.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/